

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2680
TO BE ANSWERED ON 03.01.2018**

MODERNISATION OF RAILWAYS

†2680. SHRI KAPIL MORESHWAR PATIL

Will the Minister of RAILWAYS be pleased to state:

- (a) whether India has signed a memorandum of understanding with Japan for the modernisation of railways in both the countries;**
- (b) if so, the details thereof along with the areas identified for cooperation between both the countries;**
- (c) whether any time-limit has been fixed for the modernisation of Railways under the said MoU;**
- (d) if so, the details thereof; and**
- (e) the time by which the work related to modernisation is likely to be started?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) : Government of India has signed three Memoranda of Cooperation (MoC) and one Memorandum of Understanding (MoU) with the Government of Japan.

(b) : Details along with areas identified for cooperation are as under:

MoC/MoU	Areas of Cooperation
1. MoC dated 11.12.2015	a. Railway safety; b. Rolling stock including train sets/EMU; c. Information sharing for station development and land value capture; d. Information sharing for environment friendly sanitation technology in trains ; e. Signaling and telecommunication; f. Railway electrification; g. Civil structure and railway track system; h. Train control system; i. Mitigation of natural disasters; and j. Any other areas jointly determined by both Sides within the scope of this MoC.
2. MoU dated 11.12.2015	(i) Safety in train operation; (ii) Advanced techniques of maintenance; (iii) Use of environment friendly technologies; (iv) Throughput enhancement measures; and (v) Any other area jointly agreed upon by the Parties.

3. MoC dated 12.12.2015	Development of Mumbai-Ahmedabad High Speed Rail Corridor
4. MoC dated 17.02.2017	a. Track safety (e.g. rail welding, rail inspection, track circuit etc.); b. Latest technology related to railway track safety (automatic inspection technology etc.); c. Rolling stock safety (e.g. maintenance etc.); and d. Any other relevant railway safety matters jointly determined by both Sides within the scope of this MoC with consideration for major railway accident preventions based on the analysis of accident causes.

(c) & (d) : No time limit has been fixed under above MoCs/MoU.

**(e) : Work on Mumbai-Ahmedabad High Speed Corridor and improvement
of safety on Indian Railways has commenced.**
